

(d) Does not arise.

Distribution of Rice through Fair Price Shops in Kerala

2581. Shri Imbichibava: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount spent by Government up to 31st December, 1964 as subsidy for distribution of rice through fair price shops in Kerala which began in 1957; and

(b) how much of it is now being saved every year?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): (a) The amount of subsidy involved in issuing foodgrains at prices lower than Government economic cost is not calculated separately for each State. On the basis of the average difference between Government's economic cost and its issue price and assuming that all the rice issued during the period in Kerala was coarse rice (which is generally the case), the amount of subsidy borne by Government of India in the issue of rice in Kerala during the years 1957 to 1964 can be estimated as Rs. 27 crores.

(b) The subsidy incurred on coarse rice in Kerala in 1965 is less by Rs. 13 per Quintal as compared to that incurred in 1964.

Fishmeal for Poultry

2582. Shri Imbichibava: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any proposal to set up a plant to produce fishmeal for poultry from sardines; and

(b) if so, the cost to be incurred on such a plant?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): (a) There is no proposal now to set up a Government

fishmeal plant to produce fishmeal for poultry from sardines.

(b) Does not arise.

Lift Irrigation Scheme of Kerala

2583. Shri Imbichibava: Will the Minister of Food and Agriculture be pleased to state;

(a) whether it is a fact that many lift irrigation works in Kerala like Tavanur are idle on account of non-availability of electric power;

(b) the number of the lift irrigation schemes included in the Third Five Year Plan which are idle for this reason;

(c) the area of land deprived of water as a result thereof; and

(d) the steps Government propose to take in the matter?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (d). The required information is being collected from the Kerala Government and will be placed on the Table of the Sabha as soon as it is received from them.

Development of Roads in Kerala

2584. Shri Warrior: Will the Minister of Transport be pleased to state:

(a) whether the Kerala Government have prepared a master plan for the development of roads in the State during the Fourth Five Year Plan;

(b) if so, the broad details thereof;

(c) the estimated cost thereof; and

(d) whether the Central Government have approved the plan?

The Minister of Transport (Shri Raj Bahadur): (a) The State Chief Engineer has intimated that the Master Plan for the development of roads in the Kerala State in the Fourth Plan is under preparation and that it has yet to be sent to the Government of India for their approval.

(b) to (d). Do not arise.